

GOVERNMENT OF INDIA  
MINISTRY OF PANCHAYATI RAJ  
**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 3450**  
TO BE ANSWERED ON 26.03.2018

**Funds released for PRIs**

**3450. SHRI B. K. HARIPRASAD:**

Will the Minister of PANCHAYATI RAJ be pleased to state:

- (a) the details of funds released to various States for the Panchayati Raj Institutions (PRIs) during each of the last three years, State/UT-wise; and
- (b) the details of funds out of that for which utilisation certificates have not been received, along with the reasons therefor, State/UT-wise?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF PANCHAYATI RAJ  
(SHRI PARSHOTTAM RUPALA)

(a) & (b) The Ministry of Panchayati Raj was implementing the scheme of Rajiv Gandhi Panchayat Sashaktikaran Abhiyan (RGPSA) during the year 2012-13 to 2015-16 and Capacity Building-Panchayat Sashaktikaran Abhiyan (CB-PSA) during 2016-17 and 2017-18. Funds were provided to States for strengthening of Panchayati Raj Institutions (PRIs) across the country. The details of funds, released and utilized by States during last three years are given in **Annexure-I**.

Ministry of Panchayati Raj was also implementing the District Component of the Backward Regions Grant Fund (BRGF) in 272 identified backward districts of all the States except Goa during the period 2006-07 to 2014-15. The Programme was delinked from the budgetary support of the Central Government with effect from 2015-16. Funds under BRGF were utilized by the States to bridge critical gaps in local infrastructure and other development requirements that were not being adequately met through existing inflows. State-wise funds released and utilized during the year 2014-15 are given at **Annexure-II**.

Under Fourteenth Finance Commission (FFC) award, funds have been given to States for further providing to Gram Panchayats for certain basic services etc. in their respective areas. State-wise allocation and release of Finance Commission Grants for the years 2014-15 to 2016-17 are given at **Annexure-III**.

The scheme of RGPSA/ CB-PSA involves multi-dimensional activities, some of which may require longer time to actualize. Further, the capacity to absorb funds also varies from State to State. Under the Scheme the States are supposed to utilise the funds as per guidelines and in line with the specific observations of Central Empowered Committee(CEC) if any, while approving the respective proposals. The States have been repeatedly requested for furnishing their audited report, statement of account and utilization certificate in respect of financial assistance provided to them for strengthening the Panchayats at all levels. The progress of utilization of funds reviewed regularly through meetings, field visits of senior officers and video conference.

Under BRGF Programme, all the States have been advised to submit complete Utilization Certificates (UCs) or refund the unspent balance, if any, to this Ministry.

Under FFCs grants further instalment is released against receipt of UCs from State Government after transferring the grants to Gram Panchayats by them.

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## Annexure-I

## Annexure referred to in reply to parts (a) &amp; (b) of the Rajya Sabha Unstarred Question No. 3450 for 26.03.2018 regarding Funds released for PRIs

## Status of funds released and utilized during last three years (2014-15 to 2016-17) under RGPSA/ CB-PSA

(Rs.in crore)

Sl. No.	Name of the State/ UT	2014-15		2015-16		2016-17	
		Released	Utilized	Released	Utilized	Released	Utilized
1.	Andhra Pradesh	24.19	24.19	12.5	12.5	91.61	91.61
2.	Arunachal Pradesh	7.72	7.72	0	0	0.59	0.52
3.	Assam	26.04	26.04	17.08	17.08	49.08	40.65
4.	Bihar	63.67	0	0	0	0	0
5.	Chhattisgarh	11.4	11.4	14.64	14.64	42.62	42.62
6.	Gujarat	1.06	1.06	0	0	33.38	33.37
7.	Haryana	18.78	16.25	0	0	11.37	11.37
8.	Himachal Pradesh	15.26	15.26	2.48	1.91	1.4	0
9.	Jammu & Kashmir	8.58	0	0	0	0	0
10.	Jharkhand	16.2	16.2	9.49	9.49	20.9	17.23
11.	Karnataka	46.8	46.8	32.71	32.71	15.08	15.08
12.	Kerala	14.49	14.49	0		8.55	8.55
13.	Madhya Pradesh	37.46	37.46	10.80	10.80	55.45	40.11
14.	Maharashtra	34.76	34.76	4.5	4.5	21.17	21.17
15.	Manipur	5.42	5.42	5.40	5.4	9.82	9.82
16.	Mizoram	2.48	2.48	0	0	9.22	9.22
17.	Odisha	32.92	32.92	0	0	25.06	25.06
18.	Punjab	0	0	2.69	2.69	11	11
19.	Rajasthan	11.56	11.56	4.48	4.48	22.27	19.64
20.	Sikkim	6.85	6.85	1.26	1.26	2.33	2.33
21.	Tamil Nadu	20.16	20.16	8.96	8.96	27.32	27.32
22.	Tripura	2.36	2.36	1.35	1.35	8.30	4.08
23.	Telangana	29.94	29.94	13.13	13.13	43.38	43.38
24.	Uttarakhand	13.04	13.04	3.09	3.09	13.21	13.21
25.	Uttar Pradesh	0	0	11.00	11.00	39.87	29.7
26.	West Bengal	27.71	27.71	9.91	9.91	21.86	14.73
27.	Goa	0	0	1.06	1.06	1.38	0.45
28.	Dadra & Nagar Haveli	1.09	0.88	0	0	0	0
29.	Daman & Diu	1.51	0	0	0	0	0
30.	Chandigarh	0	0	0.29	0	0	0
31.	Lakshadweep	0	0	1.65	0	0	0
32.	Andaman & Nicobar Islands	0	0	0	0	0.17	0.13
	<b>Total</b>	<b>481.45</b>	<b>404.95</b>	<b>168.47</b>	<b>165.96</b>	<b>586.39</b>	<b>532.35</b>

**Annexure-II**

**Annexure referred to in reply to parts (a) & (b) of the Rajya Sabha Unstarred Question  
No. 3450 for 26.03.2018 regarding Funds released for PRIs**

**BRGF: Funds allocated, released to States and utilization reported by them during the  
financial year 2014-15**

(Rs. in crores)

Sl. No.	State	2014-15		2015-16	2016-17
		Funds Released	Utilization Reported (as on 19.03.2018)		
1.	Andhra Pradesh	43.80	35.33	BRGF Programme delinked from the budgetary support of the Central Government w.e.f. 2015-16.	
2.	Arunachal Pradesh	15.35	14.95		
3.	Assam	139.41	138.86		
4.	Bihar	206.52	0.00		
5.	Chhattisgarh	218.26	186.61		
6.	Gujarat	65.07	15.54		
7.	Haryana	12.98	0.00		
8.	Himachal Pradesh	11.92	11.92		
9.	Jammu & Kashmir	45.67	21.78		
10.	Jharkhand	281.75	111.74		
11.	Karnataka	46.53	34.03		
12.	Kerala	29.20	28.91		
13.	Madhya Pradesh	221.22	197.52		
14.	Maharashtra	236.14	110.81		
15.	Manipur	36.76	36.76		
16.	Meghalaya	2.56	2.35		
17.	Mizoram	24.39	24.39		
18.	Nagaland	60.87	1.02		
19.	Odisha	179.46	17.30		
20.	Punjab	14.87	14.87		
21.	Rajasthan	211.45	177.66		
22.	Sikkim	12.32	12.32		
23.	Tamil Nadu	42.42	34.25		
24.	Telangana	89.42	45.59		
25.	Tripura	12.63	12.63		
26.	Uttar Pradesh	346.86	334.64		
27.	Uttarakhand	2.53	2.48		
28.	West Bengal	226.64	21.28		
<b>Total</b>		<b>2837.00</b>	<b>1645.54</b>		

**Annexure-III**

**Annexure referred to in reply to parts (a) & (b) of the Rajya Sabha Unstarred Question  
No. 3450 for 26.03.2018 regarding Funds released for PRIs**

**State-wise allocation and releases of Finance Commission Grant to Rural Local Bodies  
for the years 2014-15 to 2016-17**

(Rs. in crore)

Sl. No	States	2014-15		2015-16		2016-17	
		Allocation	Release	Allocation	Release	Allocation	Release
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	Andhra Pradesh	828.11	1744.4	934.34	928.41	1463.45	1454.05
2	Arunachal Pradesh	77.02	36.33	88.52	88.52	138.66	138.45
3	Assam	458.07	352.76	584.80	584.80	915.98	511.10
4	Bihar	1392.65	1254.7	2269.18	2269.18	3554.23	3142.08
5	Chhattisgarh	511.83	393.28	566.18	566.18	886.82	886.82
6	Goa	25.43	0	14.44	14.44	22.62	22.62
7	Gujarat	684.68	527.04	932.25	932.25	1460.18	1460.18
8	Haryana	305.41	238.36	419.28	419.28	656.72	656.72
9	Himachal Pradesh	157.06	151.78	195.39	195.39	306.05	306.05
10	Jammu & Kashmir	258.19	199.11	373.96	367.72	585.73	66.79
11	Jharkhand	496.27	380.36	652.83	652.83	1022.53	1022.53
12	Karnataka	1266.22	976.48	1002.85	972.36	1570.77	1547.66
13	Kerala	548.1	527.44	433.76	433.76	679.40	679.39
14	Madhya Pradesh	1209.51	757.38	1463.61	1463.61	2292.46	2292.46
15	Maharashtra	1561.52	1787.82	1623.32	1623.32	2542.61	2542.61
16	Manipur	65.12	129.98	22.25	22.25	34.84	34.84
17	#Meghalaya	97.12	20.73	0.00	0.00	0.00	0.00
18	#Mizoram	60.27	14.27	0.00	0.00	0.00	0.00
19	#Nagaland	93.74	17.97	0.00	0.00	0.00	0.00
20	Odisha	771.5	454.73	955.52	955.52	1496.64	1496.64
21	Punjab	316.31	416.04	441.70	441.70	691.84	386.04
22	Rajasthan	1114.3	872.96	1471.95	1471.95	2305.52	2305.52
23	Sikkim	51.83	38.36	16.03	16.04	25.11	25.11
24	Tamil Nadu	866.84	668.48	947.65	947.65	1484.31	1484.31
25	Telangana	652.88	895.16	580.34	580.34	908.99	908.99
26	Tripura	87.15	66.10	36.24	36.24	56.76	56.76
27	Uttar Pradesh	2751.4	2121.81	3862.60	3852.60	6050.02	6034.33
28	Uttarakhand	166.15	98.81	203.26	203.26	318.37	318.37
29	West Bengal	1168.18	1068.32	1532.21	1470.86	2399.91	2319.48
<b>Total</b>		<b>18042.86</b>	<b>16210.96</b>	<b>21624.46</b>	<b>21510.46</b>	<b>33870.52</b>	<b>32099.90</b>

# Fourteenth Finance Commission Grants are not applicable to the States of Meghalaya, Mizoram and Nagaland.

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